Written Answers to [23 July, 2015] Unstarred Questions 133

been registered under BIFR to declare it a sick company. The company does not have enough funds to meet its working capital requirement and to pay its employees. Oil Industry Development Board has sanctioned a loan of ₹12 crore to Biecco Lawrie Ltd. to meet its working capital requirement and to meet statutory liabilities.

(iv) Bisra Stone Lime Company Ltd.: The employees of the CPSEs are not getting their salaries from October, 2014 to March, 2015 for stoppage of mining operation due to non-renewal of mining lease. The due salaries will be paid after improvement of financial conditions of the company.

Entering of PSUs into infrastructure sector

- 391. SHRI DEVENDER GOUD T.: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:
- (a) whether it is fact that PSUs are planning to take up infrastructure projects in view of sufficient cash surplus;
- (b) if so, the details of PSUs which are trying to venture into infrastructure sector, and
 - (c) how PSUs venture into sector where they do not have expertise?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA): (a) to (c) The decision regarding utilization of cash surplus for setting up new infrastructure project(s) is taken by the Board of Directors of Central Public Sector Enterprises/concerned Administrative Ministries/Departments on a case-to-case basis depending upon their corporate plan.

Vacant residential plots in urban areas

†392. SHRI RAM NARAIN DUDI: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the action plan being undertaken by Government to ensure the availability of affordable housing in urban areas;
- (b) whether Government proposes to formulate any policy regarding residential plots lying vacant for a very long time in the urban areas, if not, the reasons therefor, and
- (c) the efforts being made to check the steep rise in the prices of residential lands and to control commercial activities at residential lands?

[†]Original notice of the question was received in Hindi.